

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 286 OF 2015 &
APPEAL NO. 328 OF 2016

Dated: 07th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 286 OF 2015

In the matter of:

Punjab Energy Development Agency (PEDA)

.... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Grover

Counsel for the Respondent(s) : Mr.Sakesh Kumar for R-1

Ms.Suparna Srivastava

Ms.Sanjana Dua

Mr. Sameer Sinha for R-2

Mr.Tajender Kr. Joshi

Mr. Krishna Kant for R-3

APPEAL NO. 328 OF 2016

In the matter of:

M/s Atlantic Power Pvt. Ltd.

.... Appellant(s)

Vs.

Punjab Energy Development Agency (PEDA) &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.Tajender Kr. Joshi
Mr. Krishna Kant

Counsel for the Respondent(s) : Mr. Aditya Grover for R-1

Ms. Suparna Srivastava

Ms. Sanjana Dua

Mr. Sameer Sinha for R-2

Mr.Sakesh Kumar for R-3

ORDER

As the matter was not reached, post this matter for hearing on **30.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
vt/js

(Justice N.K. Patil)
Judicial Member